NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/120/2016

NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION : 397, 398 & 402

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

M.K. PREETHA for KSR&W.

A-SnVastava oursel JN R7 tog

Sor B. Dharanaj Sandoep Kumos. Cor Cop? Vishner

Counsel for petitioner present. Counsels for R2 to R6 and R7 to R9 are present. Counsels for the parties submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-5 d-(CH. MOHD SHARIEF TARIQ) Member(Judicial)